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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
→ BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|--|--------------|--|
| CP(IB)No. 133/BB/ 2017 | - | For compliance of office objections raised by Registry | Rule-6 of IB | Khemka Plyland Vs Zed Fabs India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| 1 | Akash R Bantua | Operational Creditor | Akash |
| 2 | SNEHA NAGARAJ | Corporate Debtor | Sneha |

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Ms. Sneha Nagaraj filed vakalath for Corporate Debtor. Counsel for Petitioner has filed memo seeking directions from the Tribunal to address a letter to IBBI-New Delhi for appointment of IRP. He has also filed memo of compliance alongwith annexure. For filing objections list it on 15/01/2018.


Member (T)


Member (J)